

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.02.2023

ORDER NO. 56 of 2023

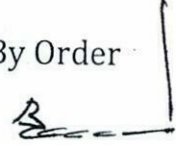
Hon'ble President is pleased to partially modify the roster order no. 47 of 2023 for **CESTAT, New Delhi** from **27.03.2023** to **06.04.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 27.03.2023 to 06.04.2023	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.02.2023

ORDER NO. 57 of 2023

Hon'ble President is pleased to partially modify the roster order no. 47 of 2022 for **CESTAT, New Delhi** on **24.03.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 24.03.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion in ST/59660/2013 M/s. Spectrum Coal and Power Ltd. vs. C.C.E. & S.T., Raipur

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
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Deputy Registrar